

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.127 of 2011 &
IA 206 of 2011**

Dated: 24th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Cochin Special Economic Zone

....Appellant (s)

Versus

Kerala State Electricity Regulatory Commission & Anr Respondent (s)

Counsel for the Appellant (s):	Mr. Joseph Kodianthara Sr. Adv. Mr. M.P. Vinod
Counsel for the Respondent(s):	Mr. Ramesh Babu M.R. for R-1 Mr. M.T. George for R-2

ORDER

The learned counsel for the State Commission dos not intend to file reply. The learned counsel for the respondent no. 2 has already filed a reply. Learned counsel for the appellant undertakes to file rejoinder by 12.12.2011 after serving copy on the other parties.

Post the matter for hearing on **9.01.2012.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/J

